

ITEM NO.901

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

R.P.(C) No. 3358/2018 in W.P.(C) No. 373/2006

(Arising out of impugned final judgment and order dated 28-09-2018 in W.P.(C) No. No. 373/2006 passed by the Supreme Court Of India)

KANTARU RAJEEVARU

Petitioner(s)

VERSUS

INDIAN YOUNG LAWYERS ASSOCIATION & ORS.1

Respondent(s)

([NOTE : ONLY THE REFERENCE MENTIONED ABOVE IS LISTED. NO ARGUMENTS WITH REGARD TO REVIEW PETITIONS AND WRIT PETITIONS WILL BE HEARD, THE REVIEW PETITIONS AS WELL AS WRIT PETITIONS SHALL REMAIN PENDING UNTIL THE DETERMINATION OF QUESTIONS REFERRED.])

WITH

R.P.(C) No. 3359/2018 in W.P.(C) No. 373/2006 (PIL-W)
(IA No. 9769/2019 - INTERVENTION APPLICATION
IA No. 151061/2018 - INTERVENTION APPLICATION)

Diary No(s). 37946/2018 (PIL-W)
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 146914/2018, FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 146916/2018, IA No. 146916/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 146913/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 146915/2018 - STAY APPLICATION)

R.P.(C) No. 3469/2018 in W.P.(C) No. 373/2006 (PIL-W)
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 147148/2018)

Diary No(s). 38135/2018 (PIL-W)
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 147520/2018, IA No. 147521/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)

Diary No(s). 38136/2018 (PIL-W)
(IA No. 147556/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 147553/2018 - EX-PARTE STAY, IA No. 147560/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

R.P.(C) No. 3449/2018 in W.P.(C) No. 373/2006 (PIL-W)
(IA No. 12640/2019 - APPLICATION FOR PERMISSION

IA No. 13069/2019 - APPLICATION FOR PERMISSION
IA No. 12642/2019 - INTERVENTION/IMPLEADMENT
IA No. 13067/2019 - INTERVENTION/IMPLEADMENT)

R.P.(C) No. 1285/2018 (PIL-W)
(IA No. 161415/2018 - APPLICATION FOR PERMISSION, IA
No.161417/2018- PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

R.P.(C) No. 3470/2018 in W.P.(C) No. 373/2006 (PIL-W)
(IA FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT
ON IA 159846/2018, JIA No. 159851/2018 - APPOINTMENT OF
COMM./RECEIVER, IA No. 159847/2018 - EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT)

R.P.(C) No. 3380/2018 in W.P.(C) No. 373/2006 (PIL-W)
(IA FOR ORAL HEARING ON IA 149541/2018, IA No. 155358/2018 -
EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

R.P.(C) No. 3379/2018 in W.P.(C) No. 373/2006 (PIL-W)
(IA FOR ORAL HEARING ON IA 149566/2018, IA No. 155361/2018 -
EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

R.P.(C) No. 3444/2018 in W.P.(C) No. 373/2006 (PIL-W)
(FOR ORAL HEARING ON IA 149630/2018, IA No. 149635/2018 - STAY
APPLICATION)

R.P.(C) No. 3462/2018 in W.P.(C) No. 373/2006 (PIL-W)
(IA No. 188613/2019 - APPROPRIATE ORDERS/DIRECTIONS)

Diary No(s). 38764/2018 (PIL-W)
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON
IA 149892/2018, IA No. 149870/2018 - APPLICATION FOR PERMISSION
TO FILE REVIEW PETITION)

Diary No(s). 38769/2018 (PIL-W)
(FOR ORAL HEARING ON IA 149908/2018, IA No. 155639/2018 -
APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)

Diary No(s). 38907/2018 (PIL-W)
(FOR ORAL HEARING ON IA 150428/2018, IA No. 150424/2018 -
APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)

R.P.(C) No. 3377/2018 in W.P.(C) No. 373/2006 (PIL-W)
(IA FOR ORAL HEARING ON IA 150669/2018, JIA No. 155353/2018 -
EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 39023/2018 (PIL-W)
(IA No. 150868/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION, IA No. 20683/2019 - EXEMPTION FROM FILING O.T., IA No.
20681/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/
FACTS/ANNEXURES)

Diary No(s). 39135/2018 (PIL-W)
(FOR ORAL HEARING ON IA 150948/2018, IA No. 150947/2018 -
APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No.
160906/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS/
FACTS/ANNEXURES)

Diary No(s). 39248/2018 (PIL-W)
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON
IA 151214/2018, IA No. 151213/2018 - APPLICATION FOR PERMISSION
TO FILE REVIEW PETITION)

Diary No(s). 39258/2018 (PIL-W)
(FOR ORAL HEARING ON IA 151248/2018, IA No. 151240/2018 -
APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)

Diary No(s). 39317/2018 (PIL-W)
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON
IA 151376/2018, JIA No. 151375/2018 - APPLICATION FOR PERMISSION
TO FILE REVIEW PETITION)

W.P.(C) No. 1323/2018 (PIL-W)
(IA No. 156782/2018 - APPROPRIATE ORDERS/DIRECTIONS, IA No.
19542/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/
FACTS/ANNEXURES)

W.P.(C) No. 1305/2018 (X)
(IA No. 154313/2018 - APPROPRIATE ORDERS/DIRECTIONS, IA No.
23873/2019 - RECALLING THE COURTS ORDER)

Diary No(s). 39642/2018 (PIL-W)
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON
IA 152366/2018,, IA No. 152356/2018 - APPLICATION FOR
PERMISSION TO FILE REVIEW PETITION, IA No. 152375/2018 -
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

R.P.(C) No. 3381/2018 in W.P.(C) No. 373/2006 (PIL-W)
(FOR ADMISSION)

Diary No(s). 40056/2018 (PIL-W)
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON
IA 153710/2018, IA No. 153708/2018 - APPLICATION FOR PERMISSION
TO FILE REVIEW PETITION, IA No. 153714/2018 - EX-PARTE STAY)

Diary No(s). 40191/2018 (PIL-W)
(IA No. 154302/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION)

Diary No(s). 40405/2018 (PIL-W)
(IA No. 156986/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION)

Diary No(s). 40570/2018 (PIL-W)
(IA No. 155904/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION, IA No. 155898/2018 - EXEMPTION FROM FILING C/C OF THE

IMPUGNED JUDGMENT, IA No. 155899/2018 - STAY APPLICATION)

**Diary No(s). 40681/2018 (PIL-W)
(FOR ORAL HEARING ON IA 156218/2018, IA No. 156217/2018 -
APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)**

**Diary No(s). 40713/2018 (PIL-W)
(IA No. 156339/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION)**

**Diary No(s). 40840/2018 (PIL-W)
(IA No. 157004/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION)**

**Diary No(s). 40885/2018 (PIL-W)
(IA No. 157171/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION, IA No. 157172/2018 - CONDONATION OF DELAY IN FILING
REVIEW PETITION)**

**Diary No(s). 40887/2018 (PIL-W)
(FOR ORAL HEARING ON IA 157177/2018, IA No. 157180/2018 -
APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)**

**Diary No(s). 40888/2018 (PIL-W)
(IA No. 157184/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION)**

**Diary No(s). 40898/2018 (PIL-W)
(FOR ORAL HEARING ON IA 157232/2018, IA No. 157231/2018 -
APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No.
157238/2018 - STAY APPLICATION)**

**R.P.(C) No. 3457/2018 in W.P.(C) No. 373/2006 (PIL-W)
(FOR ORAL HEARING ON IA 157246/2018)**

**Diary No(s). 40910/2018 (PIL-W)
(FOR ORAL HEARING ON IA 157266/2018, IA No. 157271/2018 -
APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)**

**Diary No(s). 40924/2018 (PIL-W)
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON
IA 157303/2018, IA No. 157302/2018 - APPLICATION FOR PERMISSION
TO FILE REVIEW PETITION)**

**Diary No(s). 40929/2018 (PIL-W)
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON
IA 157305/2018, IA No. 157304/2018 - APPLICATION FOR PERMISSION
TO FILE REVIEW PETITION)**

**Diary No(s). 41005/2018 (PIL-W)
(FOR ORAL HEARING ON IA 157490/2018, IA No. 157493/2018 -
APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No.
157495/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)**

Diary No(s). 41091/2018 (PIL-W)
(IA No. 157744/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 159266/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION, IA No. 159342/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 1339/2018 (PIL-W)
(IA No. 159262/2018 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 166074/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 41264/2018 (PIL-W)
(IA No. 158344/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 158346/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

R.P.(C) No. 3473/2018 in W.P.(C) No. 373/2006 (PIL-W)
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 159854/2018, IA No. 159855/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Diary No(s). 41395/2018 (PIL-W)
(IA No. 158854/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 158855/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION, IA No. 158845/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 158849/2018 - STAY APPLICATION)

Diary No(s). 41586/2018 (PIL-W)
(IA No. 159839/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 159841/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION, IA No. 159837/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 159838/2018 - STAY APPLICATION)

R.P.(C) No. 3480/2018 in W.P.(C) No. 373/2006 (PIL-W)
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 160743/2018, IA No. 160745/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Diary No(s). 41896/2018 (PIL-W)
(IA No. 160768/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 160769/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Diary No(s). 42085/2018 (PIL-W)
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 161184/2018, IA No. 161182/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 161187/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Diary No(s). 42264/2018 (PIL-W)
(IA No. 161648/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 161649/2018 - CONDONATION OF DELAY IN FILING

REVIEW PETITION, IA No. 161651/2018 - PERMISSION TO FILE SLP WITHOUT CERTIFIED/PLAIN COPY OF IMPUGNED ORDER, IA No. 161650/2018 - STAY APPLICATION)

Diary No(s). 42337/2018 (PIL-W)
(IA No. 161855/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 161857/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

MA 3113/2018 in W.P.(C) No. 373/2006 (PIL-W)
(IA No. 165960/2018 - CLARIFICATION/DIRECTION)

Diary No(s). 44021/2018 (PIL-W)
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 169213/2018, IA No. 169213/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 169218/2018 - CONDONATION OF DELAY IN FILING)

Diary No(s). 44991/2018 (PIL-W)
(IA No. 173678/2018 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT, IA No. 173684/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 173685/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Diary No(s). 46720/2018 (PIL-W)
(IA No. 181578/2018 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT, IA No. 181574/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 181581/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Diary No(s). 47720/2018 (PIL-W)
(IA No. 184745/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 184747/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Diary No(s). 2252/2019 (PIL-W)
(IA No. 9611/2019 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 9617/2019 - CONDONATION OF DELAY IN FILING REVIEW PETITION, IA No. 9609/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 9614/2019 - ORAL HEARING)

R.P.(C) No. 345/2019 in W.P.(C) No. 373/2006 (PIL-W)
(IA No. 19518/2019 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT, IA No. 19017/2019 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Diary No(s). 2998/2019 (PIL-W)
(IA No. 13225/2019 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT, IA No. 13217/2019 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 13229/2019 - CONDONATION OF DELAY IN FILING REVIEW PETITION, IA No. 13221/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 13676/2019 -

EXEMPTION FROM FILING PAPER BOOKS)

Date : 13-01-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SURYA KANT

Counsel for the parties

Mr. C.R. Jaya Sukin, Adv.
Ms. Divya Mishra, Adv.
Ms. Baby Devi Bonia, Adv.
Ms. Savita Devi, Adv.
Mr. Ashutosh Kumar Srivastava, adv.
Mr. K.R. Satheesh, Adv.
Mr. Rajiv Kumar Sinha, Adv.
Mr. Rahul Sharma, Adv.
Mr. Tarun Kant Samantaray, Adv.
Ms. Surajita pattanaik, Adv.
Mr. Karri Venkata Reddy, Adv.
Mr. Bilas Chandra, Adv.
Ms. Chandra Rajan, Adv.
Ms. Niharika Dudeja, Adv.
Mr. Narender Kumar Verma, AOR

Mr. Abhilash M.R., Adv.
Mr. Sayooj Mohandas M., Adv.
Mr. Vishal Arun, AOR

Mr. Piyush Dwivedi, AOR

Mr. V. Giri, Sr. Adv.

Dr. Rajeev Dhavan, Sr. Adv.

Mr. Vikas Singh, Sr. Adv.

Dr. Abhishek Manu Singhvi, Sr. Adv.

Ms. Meenakshi Arora, Sr. Adv.

Mr. P.S. Narasimha, Sr. Adv.

Mr. Sanjay R. Hegde, Sr. Adv.

Ms. Malini Poduval, AOR
Ms. Babita Sant, Adv.
Mr. Pravir Choudhury, Adv.

Mr. C.S. Vaidyanathan, Sr. Adv.
Ms. Malini Poduval, Adv.
Mr. Harish V. Shankar, Adv.

Mr. Vishnu Shankar Jain, AOR

Mr. Anish R. Shah, AOR

Mr. R. Venkataramani, Sr. Adv.
Mr. Ranbir Singh Yadav, AOR
Mr. N.P. Rakesh Panicker, Adv.
Mr. B. Rajesh, Adv.

Mr. P.N. Ravindran, Sr. Adv.
Mr. C.N. Sreekumar, Sr. Adv.
Mr. T.G. Narayanan Nair, AOR
Mr. Amit Sarma, Adv.

Dr. K.P. Kylasanatha Pillay, Sr. Adv.
Mr. P.V. Yogeswaran, AOR
Mr. Ashish Kumar Upadhyay, Adv.
Mr. Y. Lokesh, Adv.
Mr. Babul Kumar, Adv.
Mr. P. Abinash Karthk, Adv.
Mr. Arun Singh, Adv.
Mr. V. Keerthana, Adv.
Mr. Anubhav Chaturvedi, Adv.
Mr. V. Susheetha, Adv.

Mr. J.P. Cama, Sr. Adv.
Mr. P.V. Yogeswaran, AOR
Mr. Ashish Kumar Upadhyay, Adv.
Mr. Y. Lokesh, Adv.
Mr. Babul Kumar, Adv.
Mr. P. Abinash Karthk, Adv.
Mr. Arun Singh, Adv.
Mr. V. Keerthana, Adv.
Mr. Anubhav Chaturvedi, Adv.
Mr. V. Susheetha, Adv.

Mr. J.P. Cama, Sr. Adv.
Mr. Sreemuthan, Adv.
Mr. Raghu Valan., Adv.
Mr. Praneet Pranav, Adv.

Mr. Shishir Pinaki, AOR
Mr. Rajiv Kumar Sinha, Adv.

Mr. Sajith. P, AOR

Mr. R Venkataramani, Sr. Adv.
Mr. Anzu. K. Varkey, AOR

Mr. Kuriakole Varghese, Adv.
Mr. V. Ranjith Shankar, Adv.
Mr. V. Shyamohan, AOR
Mr. Surya Prakash, Adv.
Ms. Sohini Chowdhury, Adv.

Mr. V.K. Biju, AOR
Mr. Abhay Pratap Singh, Adv.
Mr. Manan S., Adv.
Mr. Parthasarathi, Adv.

Mr. Rohan Thawani, Adv.
Mr. Kuriakose Varghese, Adv.
Mr. Abir Phukan, Adv.
Mr. V. Shyamohan, Adv.
Mr. Surya Prakash, Adv.
Ms. Sohini Choudhury, Adv.
For M/S. KMNP Law, AOR

Mr. B. Vinodh Kanna, Adv.
Mr. M.R. Abilash, Adv.
Mr. Lenin Rajeshwar, Adv.
Mr. Ranjan traj, AOR

Mr. Neeraj Kishan Kaul, Sr. Adv.
Mr. Deepak, Adv.
Mr. Nachiketa Joshi, Adv.
Mr. Bharat Kr. Singh, Adv.
Mr. Pranav Kumar, Adv.
Mr. Merul Gupta, Adv.
Mr. Rahul G. Thanwani, Adv.
Mr. D, Singh Panwar, Adv.
Mr. Ajay Kr. Pandey, Adv.
Mr. Rajesh Kr. Singh, Adv.
Mr. Santosh Kumar Pandey, AOR

Mr. Krishna Kumar Singh, AOR

Mr. K. Rajeev, AOR

Mr. Ramesh Babu M.R., AOR
Ms. Swati Setia, Adv.
Mr. Chandy Oommen, Adv.N

Mr. P. Chidambareash, Sr. Adv.
Ms. Usha Nandini. V, AOR
Mr. Biju P Raman, Adv.
Mr. K.P. Rajagopal, Adv.

Mr. M.S. Vishnu Sankar, Adv.

Mr. Gopal Sankar Narayan, Sr. adv.

Ms. Usha NandiniV., Adv.

Mr. Biju P Raman, AOR

Ms. M.S. Vishnu Sankar, Adv.

Mr. Parijat Kishore, AOR

Ms. Shobha Ramamoorthy, AOR

Mr. Mukesh Kumar Singh, Adv.

Mr. Purushottam Sharma Tripathi, Adv.

Mr. Gurudutta Ankolekar, Adv.

Mr. Ikshit Singhal, Adv.

Ms. Vani Vyas, Adv.

Mr. Abhishek Tripathi, Adv.

Mr. Ashutosh Chaturvedi, Adv.

Mr. Mohit Kaushik, Adv.

For M/S. Mukesh Kumar Singh And Co., AOR

Mr. Deepak Anand, AOR

Mrs. Hemlata Rawat, Adv.

Mr. Surya Kant, Adv.

Ms. Priyanka Tyagi, Adv.

Mr. Debasis Misra, AOR

Mr. Vishaal S Jogdand, Adv.

Mr. Binay Kumar Jha, Adv.

Mr. Suhas Kadam, Adv.

Mr. Narender Kumar Sharma, Adv.

Mr. Parvez Bashista, Adv.

Mr. Jay Prakash Somani, Adv.

Mr. Manav, Adv.

Ms. Pareena Swarup, Adv.

Mr. R Sharath, Adv.

Mr. Rajnish Kumar, Adv.

Mr. jagdev, Adv.

Dr. Sanatan raychoudhari, Adv.

Mr. Arun Dey, Adv.

Mr. D.K. Thakur, Adv.

Mr. Alpana Sharma, Adv.

Mr. Manoj C Nair, Adv.

Mr. R.K. Singh, Adv.

Mr. Deeraj Singh, Adv.

Mr. Neeraj Singh, Adv.

Mr. Robin Khokhar, AOR

Mr. Kumar Gaurav, Adv.

Mr. B.N. Dubey, Adv.

Ms.Ritu Reniwal, Adv.

Mr. Mohan Parasaran, Sr. Adv.

Mr. A. Raghunath, Adv.
Mr. Shishir Pinaki, Adv.

Mr. N. Venkatraman, Sr. Adv.
Mr. Sanand Ramakrishnan, AOR
Mr. Rajeev Mishra, Adv.
Mr. R. Sathish, Adv.

Mr. Suvidutt M.S., AOR

Petitioner-in-person

Mr. M.T. George, AOR
Mrs. Susy Abraham, Adv.
Mr. Johns George, Adv.

Ms. Prachi Bajpai, AOR

Mr. J Sai Deepak, Adv.
Mr. K.V. Muthu Kumar, AOR
Mr. Akshay R, Adv.

Mr. Jose Abraham, AOR

Mr. Biju P Raman, AOR

Ms. Aswathi M.K, AOR

Mr. Rabin Majumder, AOR

Mr. Purushaindra Kaurav, Sr. Adv.
Ms. Rashmi Singhanian, AOR
Ms. Anuradha M., Adv

Mr. V. Chitambaresh, Sr. Adv.
Mr. Renjith B Marar, Adv.
Ms. Lakshmi N. Kaimal, AOR
Mr. Mahendra Kumawat, Adv.

Mrs. Geetha Kovilan, AOR

Mr. T.R.B. Sivakumar, AOR

Mr. K. Parasaran, Sr. Adv.
Mr. Satish Parasaran, Sr. Adv.
Mr. K.V. Mohan, AOR
Mr. Aditi Adani, Adv.
Mr. K.V. Balakrishnan, Adv.
Mr. Rahul Kumar Sharma, Adv.
Mr. R.K. Raghavan, Adv.
Mr. Ashwin Kumar D.S., Adv.
Mr. Madan Babu, Adv.
Mr. Subang, Adv.

Mr. Anoop Prakash Awasthi, AOR

Mr. G. Sivabalamurugan, AOR

Dr. K.P. Kylashnatha Pillay, Sr. Adv.

Mrs. V.S. Lakshmi, adv.

Mr. Bhavani Shankar Gadnis, Adv.

Mr. Vishwanath B. Gadnis, Adv.

Mr. A. Venayagam Balan, AOR

Mr. Arima Sundaram, Adv.

Mr. Srimuthan, Adv.

Mr. D.V. Raghu, Adv.

Ms. V.S. Lakshmi, Adv.

Mr. Vinayagan Balan, Adv.

Mr. V.V. Pattabhiram, Adv.

Mr. Raghu Vansy Dasika, Adv.

Mr. Sreemithun, Adv.

Mr. Praneet Pranav, Adv.

Mr. Santosh Kumar, Adv.

Mr. Nachiketa Joshi, Adv.

Ms. Soumya Ranjan, Adv.

Mr. Piyush Beniwal, Adv.

Mr. Anurag Singh, Adv.

Mr. A. Venayagam Balan, AOR

Mr. C.U. Singh, Sr. Adv.

Mr. P.S. Sudheer, AOR

Mr. S. Rajmohan, Adv.

Mr. Rishi Maheshwari, Adv.

Mr. Bharat Sood, Adv.

Ms. Anne Mathew, Adv.

Ms. Shruti Jose, Adv

Mr. P.B. Suresh, Adv.

Mr. Venkita Subramoniam T.R, AOR

Mr. Karthik Jayashankar, Adv.

Mr. Sughosh Subramanyam Neergundh, Adv.

Mr. P. V. Dinesh, AOR

Mr. Mukumd P Unny, Adv.

Mr. Ashwini Kumar Singh, Adv.

Mr. P.V. Surendra Nath, Sr. Adv.

Ms. Resmitha R. Chandran, AOR

Mr. Sawan Kumar Shukla, Adv.

Ms. Indira Jaising, Sr. Adv.

Mr. Prashant Padmanabhan, AOR

Ms. Disha Wadekar, Adv.

Ms. Aanchal Singh, Adv.

Ms. Nehmat Kaur, Adv.

Mr. Parasnath Singh, Adv.

Dr. Manish Singhvi, Sr. Adv.
Mr. Shailja Nanda Mishra, adv.
Mr. Arpit Parkash, Adv.
Mr. Sandeep Kumar Jha, AOR

Mr. K.V. Jagdishvaran, Adv.
Mrs. G. Indira, AOR

Mr. K.M. Natraj, ASG
Mr. B.V. Acharya, Sr. Adv.
Mr. B.L. Acharya, Adv.
Ms. Priyanka S. Bhat, Adv.
Mr. Sharat Nambias, Adv.
Mr. Vatsal Joshi, Adv.
Ms. Indira Bhakar, Adv.
Mr. Vinayak Sharma, Adv.
Mr. Shreekanth P.S., Adv.
Ms. Priyanka S. Bhat, Adv.
Mr. B.K. Prasad, AOR

Mr. Tushar Mehta, Ld. S.G.
Mr. K.M. Natraj, ASG
Mr. Vikramjit Banerjee, ASG
Mr. Ankur Talwar, Adv.
Ms. Vanshaja Shukla, Adv.
Mr. Kanu Aggarwal, Adv.
Mr. Rajat Nair, Adv.
Mr. S.S. Raizvi, Adv.
Ms. Vanshaja Shukla, Adv.
Ms. Shruti Agarwal, Adv.
Mr. Siddharthetu Sinha, Adv.
Mr. Abhishek Mahajan, Adv.
Mr. Ayush Anand, Adv.
Mr. Vashney Shukla, Adv.
Mr. Arvind Kumar Sharma, Adv.
Mr. B.V. Balramdas, AOR

Mr. Narayan R. Panicker, Adv.
Mr. Alok Singh, Adv.
Mr. Abhishek Singh, Adv.
Ms. Manju Sharma Jetley, AOR

Mr. Shekhar Naphade, Sr. Adv.
Mr. E.R. Kumar, Adv.
Mr. Ashok Jain, Adv.
Mr. Abhishek Baid, Adv.
Mr. Mohit Kumar Bajwa, Adv.
Mrs. Sonal Gupta, Adv.
Mr. Tanya Chaudhary, Adv.
Ms. Swati Bhardwaj, Adv.
Ms. Anwesha Padhi, Adv.
Mr. Sarthak Gaur, Adv.

Mr. Raghav Bansal, Adv.
Ms. S. Lakshmi Iyer, Adv.
Mr. Aishwarya Dash, Adv.
Mr. Paritosh Arora, Adv.
Ms. Nitika Pandey, Adv.
For M/s Parekh & Co.

Mr. V.R.S. Narayan Pillai, Adv.
Mr. Hitsh Kumar Sharma, Adv.
Mr. Akhileshwar Jha, Adv.
Mr. G.S.R. Subramoniam, Adv.
Mr. G.S. Nair, Adv.

Mr. G.S. Gerwal, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Akhileshwar Jha, Adv.
Ms. Meenakshi Grover, Adv.
Ms. Sarita Sharma, Adv.

Mr. M. Yogesh Kanna, AOR
Mr. Karthik Rajendran, Adv.

Mr. Mahfooz A Nazki, Adv.
Mr. Gowtham Polanki, Adv.

Mr. Parag Tripathy, Sr. Adv.
Mr. P.H. Parekh Sr. Adv.
Mr. D.P. Mohanty, adv.
Ms. Sonal Gupta, adv.
Mr. Rashi Gupta, Adv.
Ms. Anwesha Padhi, Adv.
Mr. Paritosh Arora, Adv.
Mr. Murtaza K., Adv.

Mr. Saket Singh, Adv.

Mr. Arvind Datar, Sr. Adv.
Mr. Manu Nair, Adv.
Mr. Kuber Dewan, Adv.
Ms. Suvarma Kashyap, Adv.
Mr. Bhavik Lalan, Adv.
Mr. Ashok Dedhia, Adv.
Mr. S.S. Shroff, AOR

Dr. Menaka Guruswamy, Sr. Adv.
Mr. Mohit Negi, Adv.
Mr. Bhanya Tandon, Adv.

Mr. Savita Singh, AOR
Mr. Prakash Gautam, Adv.
Mr. Gauram K Singh, Adv.
Mr. Anish Gupta, Adv.

Ms. Seema Patnaha, Adv.
Ms. Alapna Sharma, Adv.

Mr. N.K. Kaul, Sr. Adv.
Mr. Divyanshu Srivastava, Adv.
Mr. Bhuvan Mishra, Adv.
Ms. Anu Bagai, Adv.
Mr. Ramchandra M., Adv.

Mr. Ranjit Kumar, Sr. Adv.
Ms. Archana Pathak Dave, AOR
Mr. Ardhendumauli Kumar Prasad, Adv.
Ms. Taruna Ardhendumauli Prasad, Adv.
Ms. Shashi Shekhar Kumar Prasad, Adv.
Mr. Santosh Kumar, Adv.
Mr. Kumar Prashant, Adv.

Mr. K. Radhakrishnan, Sr. Adv.
Mr. Rupesh Kumar, Adv.
Ms. Pankhuri Shrivastava, Adv.
Ms. Neelam Sharma, Adv.
Mr. Rajeev Sharma, Adv.

Ms. Shylaja Vijayan, Adv.

Mr. Neeraj Kishan Kaul, Sr. Adv.
Mr. R. Balasubramaniam, Sr. Adv.
Mr. Sandeep Singh, Adv.
Mr. Sanjay Tyagi, Adv.
Mr. Vijay Dahiya, Adv.
Mr. Divyansh, Adv.
Ms. Mehul Gupta, Adv.
Mr. Nachiketa Joshi, Adv.
Mr. Ardhendumauli Prasad, Adv.
Mr. Rahul Thanwani, Adv.
Ms. Alabhya Dhamija, Adv.
Mr. Bhaskar Gowtham, Adv.
Mr. D. Bharat Kumar, Adv.
Mr. Santosh Kr. Pandey, Adv.

Ms. Bharti Tyagi, Adv.
Ms. Bharti Tyagi, Adv.
Mr. Bharat Singh, Adv.

Mr. M.Y. Muchhala, Sr. Adv.
Mr. M.R. Shamshad, AOR
Mr. Tahir Hakim, Adv.
Mr. Arijit Sarkar, Adv.
Ms. Isha Hakim, Adv.

Mr. J Sai Deepak, Adv.
Mr. Suvidutt M.S., Adv.
Mr. Avinash Sharma, Adv.

Mr. Avinash Sharma, Adv.
Mr. R. Abhishek, Adv.
Ms. Smita Pandey, Adv.
Mr. Vibhor Halawat, Adv.
Mr. Yogesh Kumar, Adv.

Mr. A. Rajarajan, Adv.
Mr. L. Vasuki Rajarajan, Adv.
Mr. Deepak Anand, AOR

Mr. C.U. Singh, Sr. Adv.
Mr. Himanshu Sharma, AOR
Ms. Aditi Sharma, Adv.

Mr. Darpan K.M., Adv.
Ms. Hetu Arora Sethi, Adv.

Mr. C.S. Vaidhyanathan, Sr. adv.
Mr. Anoop Kumar, Adv.
Ms. Bhativardhan Singh, Adv.
Mr. Sreemithun, Adv.
Mr. Santosh Kumar, Adv.
Mr. Raghu Vamsy D., Adv.
Mr. Yogeshwaran, Adv.
Mr. Sridhar Pottaraju, Adv.

Mr. Jaideep Gupta, Sr. Adv.
Mr. G. Prakash, AOR
Mr. Jishnu M.L., Adv.
Ms. Priyanka Prakash, Adv.
Mrs. Beena Prakash, Adv.

Ms. Sonia Mathur, Sr. Adv.
Mr. Sushil Kumar Dubey, Adv.
Ms. Divya Nair, Adv.
Mr. Puneet Pathak, Adv.
Mr. Anuj Aggarwal, Adv.
Ms. Divya Jyoti Singh, Adv.

Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Awasthi M.K., Adv.

Mr. Ravi Prakash Gupta, Adv.
Mr. Anubhav Yadav, Adv.

Mr. Mohan Prasaran, Sr. Adv.
Mr. P.V. Yogswaran, Adv.
Mr. M.A. Chinnasamy, Adv.
Mr. P. Rajaram, Adv.
Mr. V. Senthil Kumar, Adv.
Mr. J. Mei Kundan, Adv.
Mr. K. Eithiraj, Adv.

Mr. Rakesh Khanna, Sr. Adv.
Mr. T.S. Chaudhary, Adv.
Ms. Sunita Tiwary, Adv.
Mr. Kamal Mohan Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr. Tushar Mehta, learned Solicitor General and learned Senior Counsel viz., Ms. Indira Jaising, Mr. V. Giri, Mr. C.S. Vaidyanathan, Dr. Abhishek Manu Singhvi, will arrange a conference of the Advocates appearing in these matters on 17.01.2020 as per their convenient time and place. The Secretary General of this Court may also attend the meeting and co-ordinate with the aforesaid learned Senior Counsel.

The Advocates shall decide the following in the aforesaid meeting :

- (1) Whether any of the issues need to be re-framed and/or added and in what manner;
- (2) The time that will be allotted to each counsel in the case;
- (3) The particular points on which each counsel shall address the Court.

The counsel on both side will also file their respective compilations along with their short notes.

Today, Ms. Shyloja Vijayan, learned counsel, has made a request that Mr. Mathew Nedumpara, Advocate, be permitted to argue the present matter.

We do not think this is permissible in view of this Court's order dated 27.03.2019 passed in Suo Motu Contempt Petition (Cr1.) No.1 of 2019. Hence, the request is rejected.

List these matters along with Writ Petition (C) No.472 of 2019, SLP(C) No.18889/2012 and Writ Petition (C) No.286 of 2017, on 03.02.2020.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(CHARANJEET KAUR)
AR-CUM-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR